

**OFFICE OF DISTRICT & SESSIONS JUDGE, WEST DISTRICT, THC, DELHI  
SEPTEMBER 2020, ROSTER OF DHJS PHYSICAL COURTS OF WEST DISTRICT  
CORRIGENDUM OF OFFICE ORDER DATED 31/08/2020**

This is corrigendum of earlier office order No. 545/13726-13784/Misc./Gaz./DJ West/Delhi/2020 dated 31/08/2020. Now, the Family Courts of the West District shall hold physical courts on the dates earmarked to them which are as follows:

Sl. No.	Name of Court	Court Room No.	Date of Holding Physical Courts
<b>JURISDICTION OF FAMILY COURTS</b>			
<b>Family Courts</b>			
01.	Ms. Renu Bhatnagar, Principal Judge, Family Court	1	2, 4, 7, 11, 17, 22, 26, 28
02.	Ms. Sarita Birbal, Addl. Principal Judge, Family Court	2	1, 3, 5, 9, 15, 19, 24, 29
03.	Sh. Rakesh Syal, Judge, Family Court	8	8, 10, 14, 16, 18, 21, 23, 25, 30

**SEPTEMBER 2020- COURT ROOM WISE  
(to ensure no courts in adjoining rooms)**

Dates	Court Rooms
1	2, 33, 122, 132, 138, 154, 216, 221, 266, 317, 349
2	1, 17, 33, 139, 216
3	2, 113, 110, 113, 127, 216, 221, 266
4	1, 122, 131, 137, 209, 215, 229, 317
5	2, 33, 110, 113, 122, 132, 138, 154, 216, 221, 349
7	1, 17, 33, 139, 209, 215
8	8, 13, 110, 122, 221, 266, 317
9	2, 33, 127, 131, 137, 139, 216, 229
10	8, 132, 138, 154, 209, 221, 266, 349
11	1, 17, 33, 113, 122, 139, 215
14	8, 13, 33, 110, 127, 131, 154, 209, 216
15	2, 122, 132, 137, 215, 229, 317
16	8, 110, 132, 138, 154, 216, 221, 266, 349
17	1, 17, 33, 113, 139
18	8, 13, 122, 127, 132, 266
19	2, 113, 131, 137, 215, 221, 229, 317
21	8, 110, 132, 138, 154, 209, 221, 349
22	1, 17, 33, 113, 122, 139, 215
23	8, 13, 127, 132, 216, 266
24	2, 33, 131, 137, 229, 317
25	8, 110, 132, 138, 154, 221, 266, 349
26	1, 17, 33, 113, 131, 139, 215
28	1, 13, 110, 127, 209, 216, 221
29	2, 122, 132, 137, 139, 215, 229, 317
30	8, 110, 132, 154, 209, 216, 221, 266

Rest of the aforesaid office order (order dated 31/08/2020) shall remain the same.

This copy is computer generated and does not require signatures as approved by  
Ld. District & Sessions Judge, West.

Sd/-  
(DHARMESH SHARMA)  
District & Sessions Judge, West, THC

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Delhi.
3. All the Judicial Officers concerned of West District, Tis Hazari Courts, Delhi
4. The Director General Prisons, Tihar Jail.
5. The Superintendent Tihar. Rohini and Mandoli.
6. Inspector Legal Inspector Inder Pal, Nodal Officer of DCP Office, West District, Delhi.
7. Inspector Arun Tyagi, Nodal Officer of DCP Office, Central District, Delhi.
8. Sh. Subhash Vats, ACP/OPS/Outer District, Nodal Officer of DCP Office, Outer District, Delhi.
9. The Officer Incharge, Pool Car and Facilitation Centre, Tis Hazari Courts, Delhi.
10. The Branch Incharge, Computer Branch, Tis Hazari Courts, Delhi.
11. The Branch Incharge, all Branches, West District, Tis Hazari Courts, Delhi.
12. For uploading on LAYERS.
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14. The PS to the undersigned.
15. The Reader to the undersigned.
16. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
17. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
18. The Jail Superintendent, Tihar Jail, Delhi.
19. The Lock-up In Charge, Tis Hazari Courts, Delhi.

Sd/-

**District & Sessions Judge, West, THC**